

THE MINISTER OF STATE OF THE  
MINISTRY OF SURFACE TRANSPORT  
(SHRI JAGDISH TYTLER): 'i) Yes, Sir.

(b) The detail of outstanding payments and  
period thereof are given below:—

S.No.	Name of Oil Company	Amount (Rs. in crores)	Period
1.	I.O.C.	19.62	April '93 to May '94.
2.	B.P.C. Ltd.	1.47	February '93 to May '94.
3.	B.P.C. Ltd.	0.91	February '93 to September '93.

(c) Yes, Sir.

1993-94 and 1994-95 (upto October,  
1994) is given below:—

(d) The average income realised from  
pass-holders during the year 1992-93,

Year	Average fleet	Total income from pass holders (Rs. in lakh)
1992-93	3751	3145.11
1993-94	3113	1347.46
1994-95 (upto Oct., 94).	3319	559.23

and (f) Due to paucity of funds,  
the DTC is not in a position to aug-  
ment its fleet at present.

Strike notice given by Port Employees  
Federations

247. SHRI VAYALAR KAVI: Will  
the Minister of SURFACE TRANSPORT  
be pleased to state:

(a) whether the Port Employees Fed-  
erations have given a strike notice;

(b) if so, the reasons therefor;

(c) whether it is a fact that Govern-  
ment have refused to accept the MOU  
signed by the employees representatives  
and the Government earlier; and

(d) if so, the reasons therefor.

THE MINISTER OF STATE OF THE  
MINISTRY OF SURFACE TRANS-  
PORT (SHRI JAGDISH TYTLER): (a)  
Various Unions affiliated to Federations  
of Port and Dock Workers gave strike  
notices to go on strike any day after 26th  
October, 1994, which was subsequently  
postponed to 23rd November, 1994. It  
was, however, withdrawn.

(b) Various Federations of Port and  
Dock Workers, to which these Unions  
are affiliated, wanted pension issues to be  
resolved simultaneously alongwith the  
Wage Settlement.

(c) No, Sir.

(d) Question does not arise.